

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 51

IA No. 1252/106/22

In

CP(IB) No.185/Chd/Hry/2021

Under Section 94, & 106 IBC 2016

In the matter of:-

Anita Bansal, PG
Orchid Textiles Pvt. Ltd

...Petitioner

As the Hon'ble Member (Technical) is holding Bench with the Hon'ble Member (Judicial) of Allahabad Bench after lunch today, hence, the matter is adjourned to 27.09.2023.

Sd/-
Court officer

August 04, 2023
PKA